

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.4119
TO BE ANSWERED ON 9TH DECEMBER, 2016**

MEETING OF IRCH

4119. SHRI ANANDRAO ADSUL:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether in a meeting of the International Regulatory Cooperation for Herbal Medicines (IRCH) held in New Delhi recently it was decided to promote and facilitate the safe use of herbal medicines;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government to strengthen the mechanism to WHO standards to promote the regulation, quality, safety and efficacy of herbal medicines? INSAS R

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Yes, Quality of herbal material & products and vigilance of herbal medicines were deliberated in detail for promotion and facilitating the safe use of herbal medicines.

(c): A voluntary scheme of Quality Certification of Ayurvedic, Siddha and Unani herbal medicines as per WHO guidelines is administered by Drugs Controller General of India since 2010 for grant of Certificate of Pharmaceutical Product (COPP) to the eligible products. This certification system involves examination of the license and documents of quality, safety and efficacy followed by joint inspection of the manufacturing site and manufacturing quality control processes by the team of experts from Central Drug Standards Control Organization, Ministry of AYUSH and State licensing Authority.
